

R.O.C. No.40531-A/2017-B2

DISTRICT JUDGE
TRANSFER & POSTING

NOTIFICATION No. 134 / 2017

Dr.A.D.Maria Clete, District Judge, formerly functioned as Principal Judge, Family Court, Chennai, now under compulsory wait, who has been appointed on transfer as Chairman, Tamil Nadu Sales Tax Appellate Tribunal, Chennai in G.O.(Rt.) No.361, Commercial Taxes and Registration (A1) Department, dated 20.07.2017, is posted as Chairman, Tamil Nadu Sales Tax Appellate Tribunal, Chennai, in the existing vacancy.

HIGH COURT, MADRAS
DATED: 21.07.2017

Sd/- R.SAKTHIVEL,
REGISTRAR GENERAL

OFFICIAL MEMORANDUM

Sub: Courts and Judges – Dr.A.D.Maria Clete, District Judge, formerly functioned as Principal Judge, Family Court, Chennai, now under compulsory wait – transferred and posted as Chairman, Tamil Nadu Sales Tax Appellate Tribunal, Chennai – Notification issued – Joining instructions issued.

- Ref:
1. High Court's Notification No.129 / 2017, dated : 18.07.2017.
 2. High Court's Official Memorandum in R.O.C.No.40531-A/2017-B2, dated 18.07.2017.
 3. High Court's Corrigendum in R.O.C.No.40531-A/2017-B2, dated 19.07.2017.
 4. High Court's Official Memorandum in R.O.C.No.40531-A/2017-B2 and 46433-A/2017-B2, dated 20.07.2017.
 5. High Court's Notification No. 134 / 2017, dated : 21.07.2017.

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Dr. A.D.Maria Clete, District Judge, formerly functioned as Principal Judge, Family Court, Chennai, now under compulsory wait, who has been posted as Chairman, Tamil Nadu Sales Tax Appellate Tribunal, Chennai, in the High Court's Notification 5th cited above, is required to take charge of the post of Chairman, Tamil Nadu Sales Tax Appellate Tribunal, Chennai, from the Chief Judge, Court of Small Causes, Chennai, who is holding full additional charge of the said post, on 24.07.2017 F.N.

**HIGH COURT, MADRAS
DATED: 21.07.2017**

**Sd/- R.SAKTHIVEL,
REGISTRAR GENERAL**